

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 376 OF 2017 &
IA NO. 1043 OF 2017

Dated: 8th January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Avdhut Swami Metal Works

... Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors

... Respondent(s)

Counsel for the Appellant (s) : Ms. Priya Dwivedi
Mr. M.K. Pandey

Counsel for the Respondent(s) : Mr. Dhananjay Baijal
Mr. Nikhil Nayyar for R-1

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza
Ms. Varaa Masood for R-2

ORDER

The learned counsel, Ms. Priya Dwivedi, appearing for the Appellant requested that this matter may kindly be relisted on 15.01.2018.

Submission made by the learned counsel appearing for the Appellant, at supra, placed on record.

List this matter on 15.01.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

js/vt

(Justice N.K. Patil)
Judicial Member